

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.238 – IA/503(AHM)2022
ITEM No.239 – IA/520(AHM)2022
in
CP(IB) 98 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Banga Iron & Steel Pvt Ltd
V/s
Vicor Stainless Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 20/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhruvit Shah Adv.
For the Respondent : Mr. Vivek Singh Panwar, Adv. for Mr. Arpit Singhvi, Adv.
for R-10 in IA 520 of 2022
For the Respondent : Mr. Neel Vasant, Adv. for Mr. Tirth Nayak,

ORDER

IA/503(AHM)2022 & IA/520(AHM)2022

Ld. Counsel Mr. Neel Vasant for the respondent seeks adjournment on the ground that arguing counsel is busy before another Court, hence, matter stands adjourned to 16.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)